

7
M. Beru and Ors. Vs. Vs. UOI and Ors.

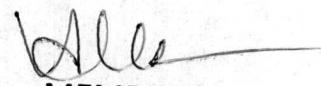
Orders/Directions Sl. No. 12
O.A.No. 260/00263/2015
Order dated 20.07.2015

CORAM

HON'BLE SHRI A.K. PATNAIK, MEMBER (JUDL.)

Heard Mr. S.K.Ojha, learned counsel for applicants as also Mr. S. Behera, learned Senior Central Government Panel Counsel appearing for the respondents.

Mr. Ojha has filed a Memo praying for withdrawal of this O.A. with liberty to file a fresh application. The O.A. is, therefore, disposed of as being withdrawn with liberty to file a separate O.A. if so advised.


MEMBER (JUDL.)